

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-21/2020/931/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To
Smti. S. Bhattacharjee,
District and Sessions Judge, Karimganj

Dated Guwahati the 19th November, 2019.

Sub: **Vehicle permission.**

Ref:- Your letter No.JKD/2020/853 dated the 17th February, 2020

Madam,

With reference to the above, I am directed to inform you that, the prayer of Shri Nur Muhammad Abdullah Ahmed, Civil Judge and Assistant Sessions Judge, Karimganj to use his official vehicle, at his own cost, from the evening of 20.02.2020 till the morning of 24.02.2020 is granted, subject to his station leave permission for the period is granted by the District and Sessions Judge, Karimganj.

Yours faithfully,

Sd/-

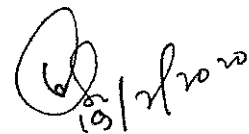
933

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2020/932-A, dated 19.2.2020

Copy to:

1. Shri Nur Muhammad Abdullah Ahmed, Civil Judge and Assistant Sessions Judge, Karimganj.
2. ✓ The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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